

(b) if so, the details in this regard ;

(c) whether Orissa Government have also requested for sanction of funds for creating some districts in the State ; and

(d) if so, details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Charges against the Officers of Punjab and Sind Bank

*202. SHRI KRISHNA SINGH :
SHRI C. JANGA REDDY :

Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to the press report captioned "Punjab and Sind Bank—a ship with sinking reputation" appearing in the 'Clarity', Bombay of 25th August, 1985 ;

(b) if so, whether any investigations have been carried out into the affairs of the Punjab and Sind Bank ; and

(c) if so, the outcome of the investigations and the action taken against the officers concerned ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) Reserve Bank of India enquired into the allegations contained against some officials of Punjab & Sind Bank which appeared in the 25th August, 1985 issue of the news weekly "Clarity". Except in the case of the then Officer-in-charge of Peeperia Dhani Branch, in respect of whom FIR has been lodged with Police and whose services have been terminated, RBI's report does not show that direct involvement of the officials has been established in respect of those allegations which could be verified by them from records available. In respect of one official, RBI's report is still awaited.

India's Share in International Development Agency and World Bank

*203. SHRI YASHWANTRAO
GADAKH PATIL :

SHRI V. SOBHANADREES-
WARA RAO :

Will the Minister of FINANCE be pleased to state :

(a) whether India's share of concessional funds from the International Development Agency and World Bank has gone down ;

(b) if so, the details thereof ;

(c) the effort made to get more concessional funds ; and

(d) the outcome of discussions held by Government with US authorities for continued IDA assistance to India ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Commitment of IDA credits to India which was approximately 40% of total credits to all countries upto the World Bank's fiscal year 1980 has gradually come down to 36.79% in fiscal year 1981, 33.5% in fiscal year 1982, 31.8% in fiscal year 1983, 28% in fiscal year 1984 and 22.2% in fiscal year 1985.

(c) and (d) India is engaged in a dialogue with major donor countries, including U.S.A., who are, at present negotiating the size and criteria for allocation of IDA VIII which will be effective from 1st July, 1987.

Working of Raw Cotton Monopoly Procurement Schemes in Maharashtra

1733. SHRI ZAINAL ABEDIN : Will the Minister of TEXTILES be pleased to state :

(a) whether Government have instituted any inquiry into the working of the raw cotton monopoly procurement schemes in Maharashtra ;

(b) if so, the reasons for such an inquiry ; and

(c) the outcome of the inquiry and the action taken thereon ?